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Title : Election of 15 members from Lok Sabha and 7 members from Rajya Sabha to the Committee on Public Undertakings.

SHRI V. KISHORE CHANDRA S. DEO (ARUKU): I beg to move:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from amongst themselves to serve as Members of the Committee on Public Undertakings for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011."

MADAM SPEAKER: The question is:

"That the Members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen Members from amongst themselves to serve as Members of the Committee on Public Undertakings for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011."

The motion was adopted.

SHRI V. KISHORE CHANDRA S. DEO: I beg to move:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

MADAM SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven Members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 2010 and ending on the 30th April, 2011 and do communicate to this House the names of the Members so nominated by Rajya Sabha."

The motion was adopted.
